

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M V R A M E S H

Petition(s) for Special Leave to Appeal (C) No(s). 9497-9510/2016

ARUN KUMAR AND ORS ETC ETC

Petitioner(s)

V E R S U S

UNION OF INDIA ETC ETC

Respondent(s)

(with office report)

Date : 07/04/2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Ravindra Bana,Adv.

For Respondent(s)

Mr. Shree Pal Singh,Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g  
O R D E R

Service of notice is complete, but there is no appearance for the respondent nos. 1 and 3. Respondent no. 2 has already filed the counter affidavit. Therefore, the matter shall be processed for listing before the Hon'ble Court under the Rules.

(M V RAMESH)  
Registrar

PS